

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 30-04-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 136 of 2016 (SZ)	<p style="text-align: center;">Capt. B.S.Prakash, Athani Lane Vanchiyoor, Thiruvananthapuram, Kerala <b>Vs</b> Union of India, Rep. by its Secretary, MoEF &amp; CC, New Delhi and 6 others</p>	<p style="text-align: center;">M/s. V.J.Arul Raj <b>Counsel for Applicant</b></p> <p>M/s.G.M Syed Nurullah Sheriff for R1 M/s. E.K. Kumaresan for R2 ,R4,R5 M/s. Rema Smrithi for R6 M/s. D.S.Ekambaram for R3 M/s.Abdul Razack for R7</p>	<b>02-07-2019</b>
2	<p>M.A.No.32 of 2017 (SZ) <b>&amp;</b> M.A.No.35 of 2017 (SZ)</p> <p style="text-align: center;"><b>IN</b> Application No.14 of 2017 (SZ)</p> <p>Application No.14 of 2017 (SZ)</p>	<p style="text-align: center;">Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai <b>Vs</b> The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF &amp; CC New Delhi and 13 others</p> <p style="text-align: center;">Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai <b>Vs</b> The Chairman,</p>	<p style="text-align: center;">M/s.K.Mageshwaran <b>Counsel for Applicant</b></p> <p>Mr. G.M Syed Nurullah Sheriff for R1,R14 M/s. E.Manoharan for R2 to R5, R7, R8 M/s.H.Yasmeen Ali for R6 M/s.Krishna Ravindran for R9 M/s.Vasudevan for R10 M/s. S.Raghunathan for R11 M/s.D.S.Ekambaram for R12 M/s.G. Karthikeyan for R13</p> <p style="text-align: center;">M/s.K.Mageshwaran <b>Counsel for Applicant</b></p> <p>Mr. G.M Syed Nurullah Sheriff for R1,R14 M/s. E.Manoharan for R2 to R5, R7, R8</p>	<b>02-07-2019</b>

		National Coastal Zone Management Authority, Govt., of India, MoEF & CC New Delhi and 13 others	M/s.H.Yasmeen Ali for R6 M/s.Krishna Ravindran for R9 M/s.Vasudevan for R10 M/s. S.Raghunathan for R11 M/s.D.S.Ekambaram for R12 M/s.G. Karthikeyan for R13	
3	Application No. 16 of 2017 (SZ)	Saravana Dakshinamurthy Chennai <b>Vs</b> Union of India Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 8 others	M/s.Yogeshwaran <b>Counsel for Applicant</b>  M/s. G.M Syed Nurullah Sheriff for R1 M/s.G. Karthikeyan for R2 & R3 M/s.E.Manoharan for R4 M/s.Krishna Ravindran for R5 M/s. S.Raghunathan for R7 M/s.D.S.Ekambaram for R8 M/s.H.Yasmeen Ali for R9	<b>02-07-2019</b>
4	Application No. 38 of 2017 (SZ) (TPB)	Ashwini Kumar <b>Vs</b> Unoin of India and others	M/s.VSA Legal Advocates <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s.G. Karthikeyan for R2 M/s. E.Manoharanfor R3 M/s.H.Yasmeen Ali for R4	<b>02-07-2019</b>
5	Application No. 40 of 2017 (SZ) (TPB)	P.Soma Sundaram <b>Vs</b> Unoin of India and others	M/s. P.V.Yogeswaan & K.Mayilsamy <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s.G. Karthikeyan for R2, R3 M/s.D.S.Ekambaram & P.Jayalakshmi for R4	<b>02-07-2019</b>
6	Application No.92 of 2017 (SZ)	Punganur Consumer Protection Council (Regd.No.32/92) Rep by its Advisor S.Vijayakumar Tamil Nadu <b>Vs</b>	S.Vijaya Kumar <b>Party in Person</b>  M/s. E.Manoharan for R1 to R8 M/s .P.Srinivas for R8	<b>02-07-2019</b>

		The State of Tamil Nadu Rep by its Secretary, Department of Revenue Chennai and 9 others		
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## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
7	Application No. 203 of 2017(SZ)	I.Margo Coonor, The Nilgris District. <b>Vs</b> The Commissiонер, Coonor Munucipality, The Nilgris district and 3 others	M/s. M.Manivasagam Associates <b>Counsel for Applicant</b> M/s. P.Srinivas for R1 M/s. E.Manoharan for R2 M/s. Yasmeen Ali for R3, R4	<b>02-07-2019</b>
8	Application No.79 of 2017(SZ)	Heal the Society Charitable Trust Rep., by its President Kadapa District, Andhra Pradesh <b>Vs</b> The Union of India Rep., by its Secretary MoEF & CC, New Delhi and 3 others	M/s.Taurus Associates <b>Counsel for Applicant</b>  M/s. Me. Saraswathy for R1 M/s. H. Yasmeen Ali for R2 to R4	<b>02-07-2019</b>
9	Appeal No.57 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai And 2 others	M/s. V.Suthakar <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	<b>02-07-2019</b>
10	Appeal No.58 of 2017 (SZ)	K.Kirubananthan Proprietor Namakkal District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Guindy, Chennai, And 2 others	M/s. V.Suthakar <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2 M/s. Muthumani Doraisamy for R3	<b>02-07-2019</b>

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Registrar